

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 440/93

Thursday, the third day of February, 1994

MR. N. DHARMADAN MEMBER (JUDICIAL)

MR. S. KASIPANDIAN MEMBER (ADMINISTRATIVE)

N.G. Sajimon S/o Govindan
Nikarthil Veedu, Pattanacadu
Alappuzha Dist.

Applicant

By Advocate Mr. P.S. Biju

vs.

1. The Sub Divisional Inspector of
Post Offices, Cherthala

2. The Supdt. of Post Offices, Alleppey
Division, Alappuzha

Respondents

By Advocate Mr. S. Krishnamoorthy, ACGSC

ORDER

N. DHARMADAN

Applicant who worked on provisional basis as E.D. Mail Carrier, Andakaranazhi Post Office, filed this application mainly for a direction to respondents to consider him also in the regular selection to the post of EDMC, Andakaranazhi Post Office. After admitting the application on 10.3.93 we directed respondents to consider the applicant also provisionally along with candidates sponsored by the Employment Exchange.

2. In the reply filed by the respondents it is stated that the applicant has also been considered in the regular selection; but he has not been selected in spite of the fact that weightage was given to him for his past provisional service.

3. In the light of the statement in the reply, we are satisfied that nothing survives for further consideration and the application can be closed. Accordingly, we close the application.


(S. KASIPANDIAN)
MEMBER (ADMINISTRATIVE)


(N. DHARMADAN)
MEMBER (JUDICIAL)